

Central Administrative Tribunal
Calcutta Bench

TA No. 22 of 1997

Present : Hon'ble Dr. B.C. Sarma, Administrative Member
Hon'ble Mr. D. Purkayastha, Judicial Member

Bijay Sankar Mukherjee Applicant

Vs.

Union of India & Ors. Respondents

For the Applicant : None

For the Respondents : Mr. Uma Sanyal, Lt. Counsel

Heard on : 6-2-98

Date of Order : 6-2-98

ORDER

When the matter was called for the second time at 4.16 P.M. none appears for the applicant. The applicant himself was also not present. We find that a notice was issued by Registered Post on 22-8-97. But despite that none appears on earlier occasions for the applicant. We are satisfied that the applicant is no longer interested in pursuing this matter. The application is, therefore, dismissed for default. Mrs. U. Sanyal appears for the respondents.


(D. Purkayastha)
Member(J)


(Dr. B.C. Sarma)
Member(A)